

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 37

CA 632/2022, CA 131/2024, CA 187/2024
IN
CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.06.2024**

NAME OF THE PARTIES: **UNION OF INDIA V/s INFRASTRUCTURE
LEASING AND FINANCIAL SERVICES LTD. &
ORS.**

Under Section 241-242 of Companies Act, 2013

ORDER

CA 632/2022-

1. None present for the Applicant when the matter is called out.
2. List this matter on **15.07.2024** for further consideration.

CA 131/2024-

1. None present for the Union of India when the matter is called out.
2. Ld. Counsel for the Union of India is directed to enter appearance so that the request for appropriation of amounts can be considered.
3. List this matter on **05.07.2024** for further consideration.

CA 187/2024-

1. Adv. Drishti Das for the Respondent is present and Adv. Shwetaank Nigam for the CMA is also present.
2. Ld. Counsel for the IL&FS is not proper audible due to technical glitch.
3. List this matter on **28.06.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

/Neeraj/

Sd/-
JUSTICE V.G. BISHT
MEMBER (JUDICIAL)